

SO(E)

## **Declaration of Assets and Liabilities**

2024-25

I, BRAJESH KUMAR , son/daughter/wife of LATE HARI NANDAN PRASAD SINHA ,Aged 45 years, belonging to BLAS service and presently working as ASSISTANT SECTION OFFICER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No	).	Cash 25000/-		Dependan t-1 Name	Dependant -2 Name	3	
				PRANAV KUMAR SINHA 1000/-	SAURAV KUMAR SINHA 5000	DIVYANSHU RAJ 3000	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.	saving a/c- SBI 5,00,000/-	saving a/c- SBI - 100000/-	saving a/c- SBI - 10000/-	saving a/c- SBI 10000/-	saving a/c- SBI 5000/-	
(iii)	Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-38000	LIC- 125000 NSC+KVP 2200000	LIC- 21864	LIC- 25248	LIC- 22598	
(v)	Motor Vehicles (details of make, etc.)	HERO HONDA BR01CH-4880 (OLD)MARUTI RITZ MARUTI XL6 BRHQ-0479	NIL	NIL	BULLET ROYAL ENFILLED BR01FC- 5954	NIL .	
vi)	Jewellery (give details of weight and value)	GOLD- 100gms(24 carat) 500000/-	Gold- 250gms (24 carat) 1250000/- 500gm silver 40000/-	20g gold (24 carat) 1,60,000	10g gold (24 carat) 50000	10g gold (24 carat) 50000	
vii)	Other assets, such as values of claims / interests	NIL	BUSINESS 6000000	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. \* Dependant here means a person substantially dependent on the income of the employee.

**Details of Immovable assets** 

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to

be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependan- 3-Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	BANKA -35 KATTHA CMV 16,00,000/	3 Ekar Sultanga nj, Bhagalpu r	NIL	NIL	NIL .

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	-Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	PATNA-12 DHUR, 10 DHURKI CMV- 300000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	PATNA RESIDENTIAL 1000 Sq ft CMV- 10000000/-	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:
[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2024  LOAN 38,00,000/- PAID 200000/- DUES 36,00000/-		
(a)	(i) Loans from Banks	ICICI HOUSING FINANCE LTD.			
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	. NIL	NIL		

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	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2023-24 in A.Y. 2024-2025 PAN-BAZPK1719G	64,763	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

## Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA/1192							
Gender :-									(M/F)
Date of Birth	:-	1 5	0 0 1 9 8			8	0	(DD/MM/YYYY	
Class/Group	В	] (A/B	V(C)						
Cadre	B.L.A.S. SERVICE								
		B.S.S Bil	ar Secre	etaria	t Servi	ce etc	.)		
Home District	:-		BAN	IKA					

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .... AVI 3712 Name of Employee: BRAJESH KUMAR

Place: PATNA

Designation: ASSISTANT SECTION OFFICER.

Date:...\.\.\.\.0.3.\.25. Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed